

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 125
(IB)-297(PB)/2018

IN THE MATTER OF:

Col. Sanjeev Dalal (Retd.)

.... Applicant/petitioner

Vs.

M/s. International Recreation & Amusement Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, CIRP

Order delivered on 18.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP:

Mr. Mohd. Nazim Khan, PCS for RP

Mr. Abhishek Anand, Mr. Tushar Tyagi, Mr. Mohak Sharma, Mr. Sanjay Bhatt & Ms. Priyanka Anand, Advs. for RP

For the respondent

Mr. Virendra Ganda, Sr. Advocate with Mr. Nilotpal Shyam, Adv. for Resolution Applicant

Mr. Karanveer Jindal, Adv. for R-4 in CA No. 979/2018 and for R-11 in CA No. 1313/2018

Mr. K. Datta, Ms. Pallavi Tanyal, Mr. Sudeep Cecil, Mr. Shubham, Mr. Rahul Gupta and Ms. Mehek Khurana, Advs. for R-2 in C.A. No. 1313

Mr. Sanjay Bhatta and Ms. Priyanka, Advs. for RP

Mr. Rajesh Kumar, Adv. in C.A. No. 1828/2019, 1829/2019, 1830/2019

Ms. Pallavi Kumar, Adv. for Operational Creditor

Mr. Jayant Mehta, Mr. Sudeep Cecil & Mr. Prashant Jain, Advs. for R-1

Mr. Mansumyer Singh, Adv. in C.A. No. 979(PB)/2018 & Mr. Sandeep Raghav in person in C.A. No. 1273(PB)/2019

Mr. Dhrupad Das, Ms. Tanvi Jain, Mr. Deepak Motla, Advs. with Mr. Sanyam Goel and Mr. Nazim Khan, PCS

Mr. Nitin Bhatia, Adv. for Pine Tree Venture Capitalists in C.A. No. 484/2019

Mr. Hardik Luthra, Adv.

Mr. Pankaj Jain, Adv. for Petitioners, Ms. Sanchi Mehta and Ms. Manjul Mehta

Mr. Amit Gaurav Singh, Adv. for Rajib Kumar Sen Gupta

Mr. Vivek Sinha, Mr. Vivek Malik, Mr. Kartikeya Jain, Mr. Himanshu, Advs. for R-4 & 10

Mr. Vijay Nair & Ms. Sakshi Kapoor, Advs. for R3 & 9



Mr. Siddharth Banthia, AR for Financial Creditor
Class CA

ORDER

CA-1225(PB)/2019:-

Objections in the form of CA No. 1379(PB)/2019 & 1830(PB)/2019 have been filed and copies thereof have also been furnished to Mr. Bhatt, learned counsel for the RP. Likewise, objections have also been filed by Mr. Jain on 16.09.2019 and a copy thereof has also been furnished to the counsel for the RP.

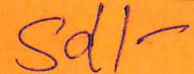
Objections in the form of CA No. 1363(PB)/2019 have been filed on 04.07.2019 however, learned counsel for the objector states that a copy of the same shall be furnished to the counsel for the RP during the course of the day.

List for arguments on 10.10.2019.

All other applications be listed along on 10.10.2019.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)